

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2256**  
ANSWERED ON 10<sup>TH</sup> MARCH, 2016

**STAR RATINGS FOR VEHICLES**

2256. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
SHRI T. RADHAKRISHNAN:  
SHRI G. HARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is contemplating Fuel Economy Star Ratings (FESRs) for vehicles;
- (b) if so, the details thereof and the time by which these provisions are expected to be implemented in the country;
- (c) whether these ratings would be applicable to all the vehicles plying on roads;
- (d) if so, the details thereof; and
- (e) steps taken to ensure that manufacturing companies do not hike prices encashing the ratings?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e) Ministry of Road Transport and Highways has issued draft notification GSR 17(E) dated 07.01.2016 for inserting Rule 115F regarding energy consumption standard in Central Motor Vehicles Rules, 1989 to mandate Fuel Economy Star Rating (FESR) label on certain categories of vehicles.

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